

Oil in Karaikal

*774. **Shri Mohammed Koya:**
Shri Narendra Singh Mahida:
Shri P. C. Borooah:
Shri Panna Lal:
Shri Vishwa Nath Pandey:
Shri Brij Basi Lal:
Shri Muthiah:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

- (a) whether it is a fact that oil has been struck in Karaikal area; and
 (b) if so, prospects of oil deposits in this area?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Indication of the presence of oil in minute traces have been obtained in one of the wells.

(b) Not definite at this stage.

Private Colleges teachers of Kerala

*775. **Shri Vasudevan Nair:**
Shri Warrior:
Shri A. V. Raghavan:
Shri Umanath:
Shri Ravindra Varma:
Shri H. N. Mukerjee:
Shri M. K. Kumaran:

Will the Minister of **Education** be pleased to state:

(a) whether it has come to the notice of Government that the Private College teachers of Kerala State have decided to resort to direct action, in case the revised salary scales are not implemented immediately; and

(b) if so, the steps being taken to implement the assurances given by the State Government to the teachers?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The Government of Kerala have decided to raise the quantum of Government aid to private colleges from 60 per cent to 80 per cent of the net deficit so as to facilitate the implementation of the revised scales of pay

of teachers by the Managements of the colleges concerned.

Strike by Andaman Agricultural Workers

*776. **Shri A. K. Gopalan:**
Shrimati Renu Chakravartty:
Shri S. M. Banerjee:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether certain members of the Andaman Agricultural Workers' Union are on hunger strike;

(b) if so, their demands;

(c) whether on the same issue there was a one-day protest strike on the 1st August, 1966; and

(b) whether any representations were received by Government in this connection, if so the action taken thereon?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar): (a) Three members of the Andaman Sarkar Karshak Karmachari Sangh went on hunger strike which was called off subsequently.

(b) The demand was for cancellation of orders of transfer of two workers who were office-bearers of the Andaman Sarkar Karshak Karmachari Sangh.

(c) Yes, Sir.

(d) Some telegrams were received from some labour unions in the Andaman and Nicobar Islands. Under an agreement reached with the labour union on the 14th August, 1966, the matter has been referred to the Conciliation Officer and the hunger strike was called off on the 14th August, 1966.

Supply of light diesel oil to the Agriculturists in Gujarat

*777. **Shri Jashvant Mehta:**
Shri D. J. Naik:
Shri M. B. Vaishya:

Shrimati Johraben Chavda:
Shri Narendra Singh Mahida:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it has come to the notice of Government that short supply of light diesel oil to the agriculturists has vitally affected the agricultural production in Gujarat area;

(b) if so, the reasons for short supply of light diesel oil to the Gujarat agriculturists;

(c) whether the total requirement of 40,000 tons was reduced to 15,000 tons; and

(d) the steps taken to meet the acute shortage of supply of light diesel oil to Gujarat?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) to (c). Supply to Gujarat during the last Rabi season, that is October, 1965 to February, 1966, was at an average rate of 20,700 tonnes per month, as compared to the monthly average of 18,600 tonnes during the corresponding period of the previous year. Supplies from March, 1966, have been progressively reduced as during the period March to August, 1966, requirements for agriculture come down. The actual supplies during these months have been as under:—

(*Figures in M T*)

March	April	May	June	July	August
13,748	12,487	12,759	14,217	8,615	7,500

(d) The allocation of light diesel oil to Gujarat is being increased to 10,500 tonnes for September, 1966. Beyond September, 1966, when Rabi crop requirements begin, substantially larger allocations will be made in consultation with the Ministry of Agriculture and the State Government.

Convent and Public Schools for Boys and Girls

3667. Shri M. K. Kumaran: Will the Minister of **Education** be pleased to state:

(a) whether the attention of the Government has been drawn to the criticism made by Shri T. T. Krishnamachari, the former Minister of Finance against the convent schools for girls and the public schools of English pattern as the seed-bed of class differences and snobbery; and

(b) if so, the reaction of Government thereto?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir, through the press Reports.

(b) The statement made by Shri T. T. Krishnamachari is a sweeping one and does not apply uniformly to all these schools, or to all the students in them. Most of them are known to provide good instruction and to have modified their earlier policies of discrimination in admission. The Government of India and the state Governments have various schemes of scholarships to enable deserving poor children to get the benefits of education in public schools and other good schools.

पाकिस्तान भाग जाने वाले कर्मचारी

3668. श्री किशन पटनायक :

श्री मधु लिमये :

डा० राम मनोहर लोहिया :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली तथा अन्य राज्यों में तैनात भारत सरकार के श्रेणी 1 के बहुत से कर्मचारी विभिन्न अपराधों के कारण होने वाली गिरफ्तारी से बचने लिये गत कुछ महीनों में विदेशों में भाग गये हैं ;

(ख) यदि हां, तो उनकी राज्य वार संख्या कितनी है; और